

### Oil from Iraq

7274 SHRI S.M. LAL JAN BASHA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Government have any tie-up with Iraq for oil supply, and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) and (b). Crude oil import from Iraq was suspended from August 1990 due to embargo on trade with Iraq.

[Translation]

### Pending Projects/Schemes

7275. SHRI N.J. RATHVA : Will the Minister of PLANNING AND PROGRAMME Implementation be pleased to state

(a) the names of the projects/schemes pending with Planning Commission for investment clearance. State-wise; and

(b) The time by which the projects/schemes are likely to be cleared?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GAMANG) : (a) and (b) No project/scheme of the States is pending for action with the Planning Commission.

[English]

### Oil Fields to foreign Companies

7276 PROF UMMAREDDY VENKATESWARLU Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Government have drawn up a time table to handover developed gas fields and oil fields to some foreign companies in 1995-96,

(b) the details alongwith schedule of this transfer to foreign companies,

(c) whether any public announcement will be made before handing over such fields; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) No, Sir.

(b) Does not arise.

(c) and (d). To attract foreign capital and technology, Government have evolved a policy for inviting private companies to develop oil/gas fields under production sharing arrangements.

### Requirement and Availability of Petroleum

7277. SHRIMATI BHAVNA CHIKHLIA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Government had appointed any committee to go into the requirement, availability and production of petroleum products in the country;

(b) if so, whether the committee has submitted its report,

(c) if so, the main recommendations thereof; and

(d) the action taken by the Government to implement the recommendations?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) to (d). A 'Strategic Planning Group' on restructuring of the National Oil Industry, with members comprising top management from public and private sector and leading experts from academic and research institutes, has been formed. The report of the committee is awaited

### Cellular Telephone

7278. SHRI GOPI NATH GAJAPATHI : Will the Minister of COMMUNICATIONS be pleased to state the terms and conditions on which cellular telephone licences have been given to private parties?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) :

The licensees have been granted to Indian registered companies for a period of 10 years on a non-exclusive basis. The service has to start within one year of signing the licence agreement.

The licence fee payable to the licensees & Ceiling tariffs within which the services have to be provided are given in the enclosed statement-I & II.

### STATEMENT

#### Payment of Licence Fees

1 The Licence fee payable by licensee for each service area shall be regulated as follows :-

#### LICENCE FEE FOR

Service Area	(Rupees in crores)		
	1st Year	2nd Year	3rd Year
Bombay	3	6	12
Delhi	2	4	8
Calcutta	1.5	3	6
Madras	1	2	4